

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:2030

ANSWERED ON:08.03.2011

FUNDS FOR SPORTS FACILITIES

Bali Ram Dr. ;Joshi Shri Pralhad Venkatesh;Paswan Shri Kamlesh ;Punia Shri P.L.

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the State Governments have submitted proposals for financial assistance with regard to construction/setting up of athletic tracks/playing fields/indoor stadia and creation of sports authority in their States for promotion and developments of sports;
- (b) if so, the details thereof and the action taken thereon during each of the last three years and the current year, State-wise;
- (c) the funds allocated/released for the purpose during the said period, state-wise;
- (d) the present status of the said proposals; and
- (e) the number of such proposals still pending with the Government alongwith the reasons therefor and the time by which the pending proposals are likely to be cleared?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

(a) to (e): The erstwhile centrally sponsored sports infrastructure schemes were discontinued and transferred to state sector w.e.f. 1.4.2005.

The Ministry launched a new scheme entitled "Assistance for Creation of Urban Sports Infrastructure" during the current financial year 2010-11 as a pilot scheme for two years before it is considered for conversion to a regular scheme after due evaluation. There is a budget allocation Rs. 15.00 crore under this scheme. The following entities will be eligible to receive assistance for creation of sports infrastructure under this scheme i.e. State Government, Local Civic Body, Schools, Colleges and Universities under Central/State Government and Sports Control Boards. The details of proposals received so far from the State Governments are annexed. Depending upon the viability of the proposal and availability of budget, admissible financial assistance will be provided to the states.